

DIVISION BENCH
COURT - I

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/33(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	UCO BANK VS SARWAN KUMAR KEJRIWAL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mrs. Manju Bhuteria, Adv.] For the Personal Guarantor
Ms.Shreya Chaudhary, Adv.]

Mr.Rahul Auddy, Adv.] For the UCO Bank
Mr.Aditya Gooptu, Adv.]

O R D E R

1. Ld.Counsel on both sides present.
2. At joint request by the Ld. Counsel for the parties, post the matter on **11/03/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**